

**RE: NOTES BY MEMBERS ON
 REPORTS BY COMMISSIONER
 FOR SCHEDULED CASTES
 AND SCHEDULED TRIBES**

Mr. Deputy-Speaker: One announcement. In view of the limited time available and the large number of speakers who want to participate in the discussion on the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes, the Speaker announced this morning that Members who could not have an opportunity to participate in the debate might send their suggestions briefly and these would be incorporated in the proceedings.

Members are informed that the notes that they send should not exceed one page and should contain only suggestions without any arguments. Notes from Members which do not conform to the above conditions and which are received after the 20th December, 1957, will not be admitted.

An Hon. Member: Under what rule?

An Hon. Member: The Rules of Procedure do not warrant that.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 20th December, 1957.